

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-644(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.06.2018.**

**NAME OF THE COMPANY: M/s. Ahluwalia Constructions (India)
Ltd. V/s. M/s. Raheja Developers Ltd.**

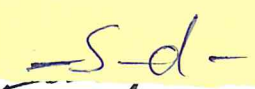
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

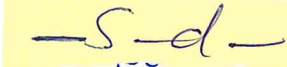
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Tariq Khan and Mr. Debojyoti Sengupta, Advocates for the
Petitioner

ORDER

Notice to the Corporate Debtor vide all modes including through the
process of the Bench returnable after vacations on 2nd July, 2018. Steps be
taken to serve the Corporate Debtor through its Directors as well. Affidavit of
service be filed.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**